

Industries in drought areas

431. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government give preference in starting heavy and small scale industries in drought prone areas to create employment to the people in these areas; and

(b) if so, the industries to be started in these areas this year?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) No, Sir.

(b) Does not arise.

Retrenchment by Calcutta Dock Labour Board

433. SHRI DINEN BHATTACHARYA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Calcutta Dock Labour Board by its decision dated 5th October, 1976 retrenched 3,756 workmen from their services;

(b) if so, the reaction of the Government; and

(c) the steps taken to revoke that decision?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) After a review of the number of workers on its registers or records according to the provisions of the Schemes framed under the Dock Workers (Regulation of Employment) Act, 1948, the Calcutta Dock Labour Board, which is a tripartite body, decided at its meeting held on 5-10-1976 to decrease the number of registered dock workers on its registers or records by removing the names of the workers of the age of 50 years and above keeping in view the anticipated requirements and for better efficiency and economy of operations. In the same

Regulation, the Board also decided the amounts to be paid to the workers whose names were removed from the Board's registers. In pursuance of this decision, the Board removed the names of 3506 workers from its registers in December, 1976.

(b) Before implementing its decision, the Dock Labour Board had obtained the approval of the Central Government to the adjustment in the number of workers as required under the relevant Schemes.

(c) Does not arise.

मोटरकार बनाने के लिये लाइसेंस

434. श्री घम सिंह भाई पटेल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे आवेदकों की इ.ब तक की संख्या और नाम क्या है जिन्होंने मोटरकार के निर्माण के लिये लाइसेंस के लिये आवेदन पत्र दिये हैं ; और

(ख) कितने और किन किन आवेदकों को लाइसेंस दिये गये हैं ?

उद्योग मंत्री (श्री बृजलाल वर्मा) :

(क) और (ख) : यात्री कारों के निर्माण के लिये आशय पत्र देने बारे में सरकार की नीति 10 अगस्त, 1970 को संसद के दोनों सदनों में घोषित की गई थी। उस तिथि को सरकार के पास निम्नलिखित पाठियों के आवेदन पत्र अनिर्णित पड़े थे :—

(1) मे० मेसूर स्टेट इण्डस्ट्रियल इन्वेस्टमेंट एण्ड डेवलपमेंट कारपोरेशन लिमिटेड, बंगलौर।

(2) श्री सोम प्रकाश रेखी, मे० जीता इण्डिया, दिल्ली।